

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

EMG-WP (C) No. 5/2020  
EMG-CM No. 5/2020  
EMG-CM No. 6/2020  
Through Video Conferencing

Anil Kumar

...Petitioner(s)

Through:- Mr. Raghu Mehta, Advocate

v/s

Union Territory of J&K and Another

....Respondent(s)

Through:-

**Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE**

**ORDER**

On request of learned counsel for the petitioner, adjourned to  
26.05.2020.

**(RAJESH BINDAL)  
JUDGE**

Jammu  
17.04.2020  
Paramjeet